



WWW.LIVELAW.IN
HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

D.B. Criminal Appeal No. 400/2019

State Of Rajasthan

----Appellant

Versus

Vipin Yadav S/o Sanjay Yadav

----Respondent

Connected With

D.B. Criminal Appeal (Db) No. 399/2019

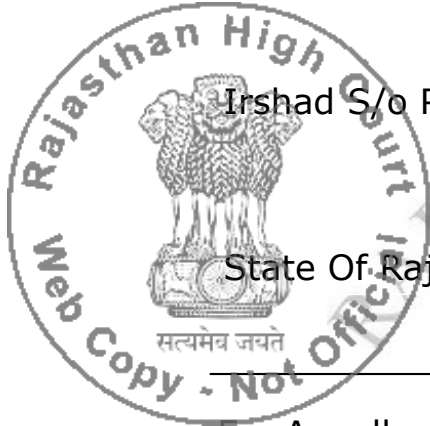
Irshad S/o Pehlu Khan

----Appellant

Versus

State Of Rajasthan

----Respondent



For Appellant(s)

: Mr. R.P. Singh, AAG assisted by
Ms. Alka Bhatnagar, PP
Mr. N.A. Naqvi, Sr. Adv. assisted by
Mr. Mukesh Kumar Meena, Mr. Syed
Adeel Naqvi

HON'BLE MR. JUSTICE VIJAY BISHNOI
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR

Judgment / Order

06/09/2021

Admit.

Issue bailable warrants against the accused-respondents to secure their presence before this court in the sum of Rs. 10,000/-, returnable within a period of eight weeks.

(GOVERDHAN BARDHAR),J

(VIJAY BISHNOI),J

MOHIT KUMAR /24.25